

1	2	3	4
131.	Warangal Fort, Defences and gateways	Warangal	Warangal
132.	Mounds containing Buddhist remains	Arugolanu	West Godavari
133.	Mounds locally known as Bhimalingadibba	Denduluru	West Godavari
134.	Buddhist monuments (1) Rock-cut temple (2) Large Monastery (3) Small Monastery (4) Brick Chaitya (5) Ruined Mandapa (6) Stone built Stupa and Large group of stupas.	Guntupalle	West Godavari
135.	The caves and structural stupa of Archaeological interest on Dharmalingesvarasvami hill	Jilakarragudem (Hamlet of Guntupalle)	West Godavari
136.	The mounds of Pedavegi: Dibba No. 1 Dibba No. 2, Dibba No. 3, Dibba No. 4, Dibba No. 5.	Pedavegi	West Godavari
137.	Ancient Mounds	Pedavegi	West Godavan

Naugarh-Vijaygarh fort

†2907. SHRI SHREEGOPAL VYAS: Will the PRIME MINISTER be pleased to state:

- (a) whether Naugarh-Vijaygarh fort situated in district Sonbhadra which was the centre of Devaki Nandan Khatri's immortal creation 'Chandrakanta Santati' has turned into ruins;
- (b) whether the place famous for tourism is naxal affected;
- (c) whether the pond and religious place situated on the fort is safe; and
- (d) the renovation plan for the whole place?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) No, Sir. While Vijaygarh Fort in Sonbhadra district, under central protection is preserved and periodically conserved on need basis as per the well established conservation norms, the same cannot be said about Naugarh fort since the monument is not declared as of national importance under the AMASR Act, 1958.

(b) No, Sir.

(c) Yes, Sir.

†Original notice of the question was received in Hindi.

(d) The repairs and conservation of the monument are carried out on regular basis as per the requirement.

Centrally protected monuments

2908. SHRI A. ELAVARASAN: Will the PRIME MINISTER be pleased to state:

(a) whether the number of centrally protected historical monuments under Archaeological Survey of India (ASI) have simply vanished/destroyed without any trace;

(b) if so, the details thereof;

(c) whether Government has ordered an enquiry in this regard; and

(d) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) and (b) Out of 3675 centrally protected monuments/sites, 35 are not traceable. The details (State-wise) are at the Statement (See below).

(c) and (d) The main causes for the disappearance of these monuments are urbanization, commercialization and implementation of development projects. The disappearance came to light in the course of surveys of monuments and it is not feasible to fix individual responsibility.

Statement

State-wise list of Centrally Protected Monuments/sites which are not traceable

Name of Monument/Site

Assam

1. Guns of Emperor Sher Shah at Na-sadia, Distt. Tinsukia

Arunachal Pradesh

1. Ruins of Copper Temple near Paya, Distt. Lohit

Delhi

1. The Moti Gate of Sher Shah's Delhi, Mauza Babarpur Bazidpur, Distt. New Delhi
 2. Pool Chadar, Mauza Chaukri Mubarakabad, Distt. North Delhi
 3. Alipur Cemetery, Alipur encamping ground, Distt. North Delhi
 4. Bara Khamba Cemetery, Imperial city, Distt. Delhi
 5. Tomb of Capt. Mc. Barnett and others who falls in an attack on Kishanganj, Kishanganj, Distt. North Delhi
 6. Tomb with three domes near railway station, Nizamuddin, Distt. South Delhi
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